

(b) if so, to what extent and for what reasons?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). According to an assessment made by the Directorate of Marketing & Inspection, the production of milk in India increased from 466.35 million mds. in 1951 to 528.26 million mds. in 1956. No survey of milk production on All-India basis has been conducted in recent years and information about the latest milk yield per cow/buffalo is not available. It is, however, assumed that with the growth of livestock population and the initiation of a large number of development schemes, the production of milk in India has gone up further. Taking the same milk yield average as was adopted in 1956 and the figures of Livestock Census 1961, the present production of milk works out tentatively to 581.18 million mds. On the basis of these tentative figures the per capita consumption of milk has not gone down in spite of appreciable increase in population.

Flats Constructed in Liluah Area of Eastern Railway

1625. { Shri Mohammad Elias;
Shri S. M. Banerjee;
Shrimati Vimla Devi;
Shri M. K. Kumaran;

Will the Minister of Railways be pleased to state:

(a) how many new flats have been constructed in the Liluah area of Eastern Railway during the last two years;

(b) whether it is a fact that no electric and water arrangements have been made in the new quarters of Genison Road and Pear's Road of Liluah although the construction has been completed about two years ago and employees have to pay Rs. 40 to Rs. 45 per month as rent; and

(c) if so, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) The quarters constructed are of different types including barracks and hostels. Approximately 190 units have been constructed in Liluah area during the last two years.

(b) No. There was no delay in providing water supply in the quarters. There has been some delay in electrification but this is expected to be completed shortly. The pooled rent for the quarters in these roads, which are of type II, is Rs. 15 and Rs. 16.25 nP. p.m. for non-electrified and electrified quarters respectively, and not Rs. 40 to Rs. 45 per month.

(c) Does not arise.

P. & T. Employees

1626. Shri Buta Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Scheduled Caste employees of the P. & T. in the office of Divisional Engineer, Ambala are being granted only one chance to appear in the U.P.S.C. examination in a year;

(b) whether this is in conformity with the present policy of Government; and

(c) if the answer to part (b) above be in the negative, what action Government propose to take to rectify matters?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) No. However, there was only one case of this nature in the Ambala Engineering Division which occurred due to oversight.

(b) No.

(c) Instructions are being reiterated to avoid recurrence.

12.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

FLOODS IN ASSAM AND U. P.

Shri Brij Raj Singh (Bareilly):
Under Rule 197, I call the attention of

[Shri Brij Raj Singh]

the Minister of Irrigation and Power to the following matter of urgent public importance and I request that he may make a statement thereon:

"Recent floods in Assam and Uttar Pradesh necessitating sending of troops to assist in the relief operations."

श्री विभूति मिश्र (मोतीहारी) : अध्यक्ष महोदय, असम में भी बाढ़ है, बिहार में भी बाढ़ है। मैं चाहता हूँ कि सब के सम्बन्ध में यहाँ एक साथ बतलाया जाये।

अध्यक्ष महोदय : इन माननीय सदस्यों ने तो नोटिस दिया था इस लिये मैंने मिनिस्टर साहब से स्टेटमेंट देने को कहा। अगर आप कहते तो मैं बिहार के लिये भी कह देता।

श्री विभूति मिश्र : आप की आज्ञा तो पहले से ही है कि जब भी ऐसा कहीं हो तो यहाँ पर स्टेटमेंट दिया जाये।

अध्यक्ष महोदय : पहले आप मिनिस्टर साहब का जवाब सुन लीजिये। फिर मैं उन से कह दूंगा।

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): I have some information which I shall place before the House. Later on, when we receive fuller information, I shall place it before the House.

Mr. Speaker: If it is to be done later on, a comprehensive statement regarding all States about floods may be placed on the Table of the House.

Shri Bade (Kharagone): We have to put one or two questions.

Mr. Speaker: If no information is given, then too he wants to put questions!

Shri Bade: He must be knowing whether any military has been sent to the areas which are severed by floods.

Mr. Speaker: Has the military been sent?

Shri Alagesan: Yes, Sir. The local area commander has already despatched one infantry battalion and 10 motor boats to Assam. He has also sent 40 men and 3 motor boats to U.P. That is the information I have now. As soon as I get fuller information, I shall be able to place it in the form of a consolidated statement before the House.

Some Hon. Members rose—

Mr. Speaker: Why should we not wait till that consolidated statement is made?

Shri S. M. Banerjee (Kanpur): This is not the first time that a calling attention notice has been given. Four or five days back a calling attention notice was given. At that time the army was not there. Now, my submission is that there should not only be a statement, but the House would like to discuss the entire situation. I request you to allow a discussion.

Mr. Speaker: Before the statement comes? How can I, just at this moment, take a decision that it would be discussed, before the statement is made? Let the statement come.

Shri Hem Barua (Gauhati): I submitted a calling attention notice to the Prime Minister, because my information is that the Chief Minister of Assam has recently sent a frantic call to the Prime Minister asking him to render assistance for relief work. May I know if this appeal has been received and if so, what steps Government are taking as a result of that appeal?

Shri Alagesan: It is true that the Chief Minister of Assam has sent a telegram to our Prime Minister and he has asked that the calamity is too much for the State Government and the Centre should help. He has also asked for some expert from the Central Water and Power Commission. He also expressed a desire that the Central Minister for Irrigation and Power should visit the State. We have already deputed two Chief Engineers of the Central Water and Power Commission to go to Assam and

render all the necessary assistance to the Assam State authorities. We are also expecting daily reports from them. That was why I said that after those reports are received, I shall be able to place fuller information before the House.

Mr. Speaker: He may make the statement as early as possible.

Shri Bade: Sir, I want your protection....

Mr. Speaker: I want his protection rather.

Shri S. M. Banerjee: On a point of order. The hon. Minister said that he has no information; it is being gathered and a comprehensive statement will be laid on the Table of the House. In reply to a question of Shri Hem Barua, the hon. Minister came out with the information that the Prime Minister got a message, he was getting information daily and all that. Sir, I seek your protection. I want your ruling as to whether the hon. Minister can conceal from this House those steps that have already been taken.

Mr. Speaker: There is no concealment of any information. The hon. Minister had told me before-hand that he had only this much of information. What the hon. Members wanted to know was, how much damage had been done and the extent of floods.

Shri S. M. Banerjee: We also wanted to know about the central assistance.

Mr. Speaker: I wanted fuller information. Therefore, I had told him that a statement might be placed covering all the States. Then we will see. If anything further is to be done, that would be for the House to decide. He has not concealed or suppressed anything.

Shri Daji (Indore): There are reports, Sir, that for lack of boats human lives are not being saved.

May I know whether any immediate steps have been taken to send a sufficient number of boats so that human lives could be saved?

Mr. Speaker: Has the hon. Minister any information about that?

Shri Alagesan: I said that the military had sent their boats.

Mr. Speaker: Has he any information about inadequacy of boats?

Shri Alagesan: We have no information.

श्री बड़े : मेरी रिक्वेस्ट यह है कि पहले एक प्लड कंट्रोल कमेटी नियुक्त हुई थी और उससे उत्तर प्रदेश और असम के बारे में रिपोर्ट मांगी गयी थी, उसकी रिपोर्ट के बारे में भी माननीय मंत्री जी अपने स्टेटमेंट में जिक्र कर दें कि उसने क्या रिपोर्ट दी है।

Mr. Speaker: We will pass on to the next item.

12.12 hrs.

RESERVE BANK OF INDIA
(AMENDMENT) BILL*

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): Sir, on behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill further to amend the Reserve Bank of India Act, 1934 and to make certain consequential amendments in the State Bank of India Act, 1955.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Reserve Bank of India Act, 1934 and to make certain consequential amendments in the State Bank of India Act, 1955."

The motion was adopted.

Shri B. R. Bhagat: Sir, I introduce the Bill.